

(c) As provision of 'Legal Aid to poor' and implementation of Schemes therefor is a continuous process, it is not possible to indicate the time by which the recommendations are expected to be implemented by all the State Governments.

Encroachment upon P and T plot at Kidwaipuri in Patna

857. SHRI RAMAVATAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a combined P&T colony at Kidwaipuri in Patna;

(b) whether some parties have encroached upon the vacant plot of land in the said colony belonging to the P&T Department; and

(c) if the replies to (a) and (b) above are in the affirmative, the measures taken for evicting the encroachers from the P.&T. land and also the reasons as to why pucca boundary wall was not constructed immediately on acquisition of the land from the Housing Board, Government of Bihar, Patna as per standing instructions of Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):
(a) Yes Sir.

(b) Yes Sir.

(c) The complaints have been lodged with local District Magistrate and police authorities for eviction of unauthorised occupants.

Present instructions of the Government do not envisage construction of Pucca boundary under normal circumstances. A fencing of barbed wire has been provided according to the existing practice.

News item captioned "Gang of gas cylinder cheats busted"

858. SHRI RAMAVATAR SHASTRI: Will the Minister of PETRO-

LEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of Government has been drawn to a news item published in "Patriot" dated 10-5-82 captioned as "Gang of gas cylinder cheats busted";

(b) if so, the details of the said news item; and

(c) the reaction of Government thereto and the remedial measures taken?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

(b) It is mentioned in the news item that two persons allegedly involved in sending spurious cooking gas (LPG) cylinders to the neighbouring States were arrested by the Delhi Police.

(c) No involvement of the oil companies or any of their LPG distributors has been reported so far. However, the oil companies have been advised to be vigilant regarding the checking/accounting of LPG cylinders.

Supply of cooking gas in Bangalore

859. SHRI D. M. PUTTE GOWDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that cooking gas supplies have been highly erratic in Bangalore and other cities in the South and the waiting period ranges from one to three weeks, thereby causing hardship to housewives and other consumers;

(b) whether it is also a fact that the IOC had not supplied any stock to its dealers in these areas creating a backlog with each dealer; and

(c) the steps taken to improve the situation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS